

Reports and Accounts (2011-12) of various Railway PSUs and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indian Railway Finance Corporation Ltd. (IRFC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7900/15/12]

- (ii) (a) Ninth Annual Report and Accounts of the Rail Vikas Nigam Limited (RVNL), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 7898/15/12]

- (iii) (a) Annual Report and Accounts of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7899/15/12]

- (iv) (a) Twelfth Annual Report and Accounts of the RAILTEL Corporation of India Limited (RCIL), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7895/15/12]

- (v) (a) Annual Report and Accounts of the RITES Limited, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 7896/15/12]

- (vi) (a) Annual Report and Accounts of the Dedicated Freight Corridor Corporation of India Limited (DFCCIL), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7897/15/12]

Report of CAG for the year ended March, 2011

SHRI NAMO NARAIN MEENA: Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2011: No.18 of 2012-13 - (Performance Audit) - Union Government (Defence Services) – Medical Establishments in Defence Services.

[Placed in Library. See No. L.T. 8361/15/12]

REPORTS OF COMMITTEE ON SUBORDINATE LEGISLATION

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir, I present the following Reports (in English and Hindi) of the Committee on Subordinate Legislation:-

- (i) Two Hundred and First Report on the Statutory Orders laid on the Table of the Rajya Sabha during the 226th Session;
- (ii) Two Hundred and Second Report on the Railway Passengers (Manner of